

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "I-1" NEW DELHI**

**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND
SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

**ITA No. 871/Del/2021
निर्धारणवर्ष/Assessment Year: 2016-17**

BOSTON SCIENTIFIC INDIA P. LTD., C-40/41, Okhla Indl. Area, Phase-2, New Delhi.	<u>बनाम</u> Vs.	DCIT, Circle 4(2), New Delhi.
PAN No.AABCG9446Q		
अपीलार्थी Appellant		प्रत्यर्थी/ Respondent

Assessee by	Ms. Sheetal Kandpal, Adv. & Shri Anmol Anand, Adv. (Virtual)
Revenue by	Shri Dharm Veer Singh, CIT DR

सुनवाईकीतारीख/ Date of hearing:	02.07.2025
उद्घोषणाकीतारीख/ Pronouncement on	02.07.2025

आदेश /O R D E R

PER C.N. PRASAD, J.M.

This appeal is filed by the assessee against the final assessment order passed u/s 144C r.w.s. 143(3) of the Act dated 22.6.2021 for the AY 2016-17 pursuant to the directions of the DRP dated 22.3.2021.

2. The Ld. Counsel through letter dated 01/07/2025 submitted that Assessee had opted to settle the disputes in appeal through

Direct Tax Vivad se Vishwas Scheme, 2024 and accordingly filed Form 1 on 24.12.2024 and Form 2 dated 20.05.2025 has been issued by Ld. CIT determining the tax liability for the assessment year 2016-17. A copy of Form 1 and 2 and payment details are placed on record. The Counsel thus, submitted that the Assessee already paid the taxes under the scheme and requested for withdrawal of appeal.

3. Heard rival submissions, perused Form 1 and 2 filed by the assessee under DTVSVS 2024. It is observed from the said Forms that the assessee opted to settle the disputes in appeal in ITA No.871/Del/2021 for the AY 2016-17 under DTVSVS. Since the assessee has opted under DTVSVS to settle the issues in appeal and paid taxes the appeal is treated as withdrawn.

4. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 02.07.2025.

Sd/-
(NAVEEN CHANDRA)
ACCOUNTANT MEMBER

Sd/-
(C.N. PRASAD)
JUDICIAL MEMBER

Dated: 02.07.2025

**Kavita Arora, Sr. P.S.*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, NEW DELHI